

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 35095/2012

KULRAJI (D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and c/delay in filing substitution appln. and c/delay in refiling SLP and substitution)

Date : 02/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Nishant Kumar, Adv.
Mr. Manu Shanker Mishra, Adv.

For Respondent(s)

Mr Kunal Verma, Adv.
Mr Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is granted to the ld. Counsel for the petitioner for filing affidavit of service in respect of chamber summons.

Counter affidavit has been filed on behalf of respondent Nos. 1 and 2.

List again on 16.10.2014.

(PANKAJ BHANDARI)
Registrar